

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
SPECIFIC ALLOYS PVT. LTD.
OPERATING IN ALUMINIUM ALLOYS INDUSTRY AT**

128/1 and 2, Pirangut, Lavale Phata, Taluka –
Mulshi, District – Pune – 412115

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Specific Alloys Pvt. Ltd. CIN: U27203PN2000PTC014912
2.	Address of the registered office	Shop No 24 & 25, Jedhe Mansion, 78 Guruwar Peth, Pune - 411042, Maharashtra
3.	URL of website	There is no website of Corporate debtor
4.	Details of place where majority of fixed assets are located	Pune
5.	Installed capacity of main products/ services	600 M. T. per month
6.	Quantity and value of main products/ services sold in last financial year	Revenue for the financial year ended 31/03/2022 was Rs. 15.37 Crores. Financial Statements for the financial year ended 31/03/2023 are not available. Company is not operational since last one year.
7.	Number of employees/ workmen	Nil. There are no employees/ workmen.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Please send an email on cirp.specificalloys@gmail.com for the details.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Please send an email on cirp.specificalloys@gmail.com for the eligibility criteria for the resolution applicants.
10.	Last date for receipt of expression of interest	08/02/2024
11.	Date of issue of provisional list of prospective resolution applicants	12/02/2024
12.	Last date for submission of objections to provisional list	17/02/2024

13.	Date of issue of final list of prospective resolution applicants	22/02/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17/02/2024
15.	Last date for submission of resolution plans	18/03/2024
16.	Process email id to submit Expression of Interest	cirp.specificalloys@gmail.com

Fanendra H. Munot

Resolution Professional in the matter of Specific Alloys Pvt. Ltd.

Address: FHM Consulting Group

Office No. 601, Kotibhaskar Business Court,

Opp. Karishma Society, G. A. Kulkarni Path, Kothrud, Pune 411038

Registration No. of the Resolution Professional: IBBI/IPA-001/IP-P00515/2017-2018/ 10916

AFA Valid upto 31/10/2024

Contact No.: 7378559292

Date: 24/01/2024

Place: Pune